

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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FIIs/RFPIs can now invest up to 74 per cent under PIS in M/s Shriram Transport Finance Co. Ltd.

The Reserve Bank of India has today notified that Foreign Institutional Investors (FIIs)/Registered Foreign Portfolios Investors (RFPIs) can now invest up to 74 per cent of the paid up capital of M/s Shriram Transport Finance Co. Ltd. under the Portfolio Investment Scheme (PIS).

The Reserve Bank has further advised that the foreign shareholding by FIIs/RFPIs in M/s Shriram Transport Finance Co. Ltd. have gone below the revised threshold limit. Hence, the restrictions placed on the purchase of shares of the above company vide Press Release No.957 dated October 20, 2015 are withdrawn with immediate effect.

The Reserve Bank has stated that the company has passed resolutions at its Board of Directors' level and a special resolution by the shareholders, agreeing for enhancing the limit for the purchase of its equity shares and convertible debentures by FIIs/RFPIs. The purchases could be made through primary market and stock exchanges and would be subject to Regulation 5(2) of FEMA Notification No.20/2000-RB dated May 03, 2000 (as amended from time to time) and other terms and conditions stipulated by the Reserve Bank.

The Reserve Bank has notified this under FFMA 1999.

Press Release: 2015-2016/973

Sangeeta Das

Director